

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 121
(IB)-129(PB)/2019

IN THE MATTER OF:

Gurpreet Singh

.... **APPLICANT / PETITIONER**

Vs

Indirapuram Habitat Centre Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner/Applicant: **Mr. Vinod Chaurasia, CA**

For the Respondent:

Mr. Ashotosh Gupta,

Mr. Gaurav Rana, Mr. Abhishek Aggarwal,

Adv. for Corporate Debtor.

ORDER

Arguments heard. Order reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)